NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.300/9/HDB/2017
NAME OF THE COMPANY	Raghu Rama Renewable Energy Ltd
NAME OF THE PETITIONER(S)	Global Coal Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Raghu Rama Renewable Energy Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Gamar kumar	PCS	gayav kundijan a hotmail.com 9884464319	\$ on

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Gaurav Kumar, learned PCS for the petitioner and none appears for the Corporate Debtor.

Post the case on 15.01.2018.

Member (Technical)

Member (Judicial)

Srikanth